SHRI M. C. SHAH: Perhaps there is some misunderstanding on the part of the hon. Member. Here, the questioner is asking about the Dalmia-Jain concerns, whereas the investigation is with regard to the Bharat Insurance Company's funds found missing.

SHRI S. N. MAZUMDAR: May I just remind the hon. Minister that in answer to a question of mine regarding the representation by the *Times of India* employees in Bombay, the answer given to me was that the investigations were in respect of all the concerns of this particular gentleman?

SHRI M. C. SHAH: Well, I do not remember having replied that way. His memory is not correct.

SHRI M. GOVINDA REDDY: May I know whether this Commission will be appointed after the investigation with regard to the Bharat Insurance Company concludes, or whether it has no relation to the investigation that has been going on now?

SHRI M. C. SHAH: There is no relation between this proposal for appointing a Commission of Enquiry and the investigation being held with regard to the Bharat Insurance Company. It is a case which is being investigated by the Special Police Establishment. The misappropriation was to the extent of Rs. 220 lakhs. Those monies have already been recovered, as the House knows, after the Ordinance was promulgated, attaching the properties of all those connected with such things. Now, that enquiry is with regard to the criminal case to be launched against Shri Ram-krishna Dalmia, and that investigation is going on under the Home Ministry's Special Police Establishment, and it is nearing completion.

SHRI RATANLAL KISHORILAL MALVIYA: May I know, Sir, what is being done in other cases of a similar nature? For instance, there was a gentleman from Vindhya Pradesh who went underground when the insurance business was nationalised; What has happened in such cases?

SHRI M. C. SHAH: If any cases are specifically mentioned, I will be in a position to reply.

## सूर्य तथा वायु-शक्ति

\* है. श्री रामसहाय : क्या प्राकृतिक संसाधन श्रौर वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

- (क) सूर्य तथा वायु-शक्ति के बारे में सोज तथा प्रयोग के लिये क्या सरकार एक टेकनोलौजिकल इंस्टीट्यूट खोलने का विचार रखती है; ग्रौर
- (ख) यदि हां, तो क्या इस दिशा में ग्रव तक कोई प्रगति हुई है ?

## f [SOLAR AND WIND POWER

- "9. SHRI RAM SAHAI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:
- (a) whether Government propose to establish a technological institute for research and experiments on solar and wind power; and
- (b) if so, whether any progress has so far been made in this direction?

प्राकृतिक संसाधन मंत्री (श्री के० डी० मालवीय): नेशनल फिजिकल लैबारेट्री में सौर-शक्ति पर कुछ कार्य किया जा रहा है। वायु-शक्ति पर कार्य करने के लिये एक वायु-शक्ति प्रभाग स्थापित करने के प्रस्ताव पर काँसिल ग्राफ साइंटिफिक एंड इंडस्ट्रियल रिसर्चं गौर कर रहा है।

t[THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIVA): (a) and (f>). Some work on solar energy is being carried out at the National Physical Laboratory and for work on wind power, the Council of Scientific and Industrial Research have under consideration a proposal to establish a Wind Power Division.]

## कावेरी क्षेत्र में तेल संसाधनों की खोज

- \*१०. श्री रामसहाय: क्या प्राकृतिक संसाधन श्रीर वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच हैं कि कावेरी क्षेत्र में सरकार को तेल के संसाधन मिले हैं;

<sup>\*</sup>English translation.